

Central Information Commission

No.CIC/OK/C/2006/00048

Dated, the 19th September, 2006

Name of the Appellant : **Shri Sanjiv Kumar Jain**
A-84, 3rd Floor, Jangpura - B
New Delhi-110014

Name of the Public Authority : **All India Institute of Medical Science**
New Delhi.

ORDER

Whereas this Commission had in its hearing held on 20th July, 2006 in Shri Sanjiv Kumar Jain Vs. All India Institute of Medical Science case directed the CPIO, AIIMS to send notice to Dr. Venkayalapati Sri Venkateswara Prasad S/o Shri V. Krishnama Naidu under Section 11 of the RTI Act for authenticated copies of certificates and other papers submitted by him to AIIMS at the time of Admission.

Whereas the Appellant has brought to the notice of the Commission that the AIIMS had written to Dr. Prasad at his Tirupati address and not to his latest address in Hyderabad. This has been viewed seriously by the Commission.

NOW this Commission directs the CPIO, AIIMS to send notices to all available addresses including the Krishna Institute of Medical Sciences, Hyderabad where Dr. V.S.V. Prasad is the Director under intimation to this Commission immediately.

Sd/-
(O.P. Kejariwal)
Information Commissioner

Authenticated true copy:

Sd/-
(L.C. Singhi)
Addl. Registrar

Cc:

1. Dr. Sunil Chumber, CPIO, All India Institute of Medical Science, Ansari Nagar, New Delhi-110029.
2. Shri Sanjiv Kumar Jain, A-84, 3rd Floor, Jangpura – B, New Delhi-110014.
3. Officer Incharge, NIC
4. Press E Group, CIC